

**UTTAR PRADESH SHASAN  
GOPAN ANUBHAG-3**

The Governor is pleased to order the publication of the following English translation of Notification NO.1180/2023-CX-3, dated Sep 19, 2023 for general information.

**NOTIFICATION  
NO.1180/2023-CX-3  
Lucknow: Sep 19, 2023**

**WHEREAS** the premises named, detailed and described in the Schedule given below place used for Supplying Gas to the customers in Uttar Pradesh state by Dadri-Bhawana Nangal Pipeline ;

**AND WHEREAS** an information with respect thereto, of the destruction or obstruction thereof, or interference therewith, would be useful to an enemy ;

**AND WHEREAS** in pursuance of clause (1) of Article 258 of the Constitution of India, the Ministry of Home Affairs, Government of India has vide Notification no. S.O.1285 dated 4<sup>th</sup> May, 1963, published in Part II, Section 3, Sub-section (ii) of the Gazette of India, Extraordinary dated 11<sup>th</sup> May, 1963, entrusted the functions of the Central Government to the State Government of Uttar Pradesh in relation to any matter specified in sub-clauses (c) and (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act no.19 of 1923) ;

**NOW, THEREFORE**, in exercise of the powers under sub-clause (d) of clause (8) of section 2 of the Official Secrets Act, 1923 (Act NO.19 of 1923), read with Government of India, Ministry of Home Affairs Notification NO.S.O.1285, dated 04 May, 1963 the Governor is pleased to declare the premises named, detailed and described in the schedule given below to be a "**Prohibited Place**" for the purposes of the said Act and to direct that a copy of this Notification in English and in the vernacular of the locality be affixed to the said premises.

**SCHEDULE**

Name and specifications of the prohibited place.	
Valve Station, Village-Gauna, Tehsil-Khekara, District-Baghat, Uttar Pradesh.	
In East-	Khasra NO-594/1 Farm of Gajendra, son of Loti Ram etc.
In West-	Khasra NO-592 (Road).
IN North-	Khasra NO-593/2 Farm of Rajpal & Chandrapal S/O Ramvir.
IN South-	Khasra NO-599 Chakmarg.

By Order,

Signed by संजय प्रसाद

Date: 16-09-2023 14:33:57

(Sanjay Prasad)  
Principal Secretary.